

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. C.P.(IB) -420(MB)/2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - Union Bank of India
V/s
Abhijit Rajan

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Dhananjaya Sud and Adv. Akhand Pratap Singh appeared for the RP through VC. Due to paucity of time the matter could not be taken up. List this matter on **15.03.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)